

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3091
ANSWERED ON:11.12.2014
EXPANSION OF POWER PROJECTS
Shinde Dr. Shrikant Eknath;Tumane Shri Krupal Balaji

Will the Minister of POWER be pleased to state:

- (a) whether the Government has sanctioned the expansion of Power Projects in the country including Maharashtra;
- (b) if so, the details of the Power Projects included in the expansion Plan;
- (c) the details of investment proposed for each such project;
- (d) the quantum of additional power likely to be generated by the said projects along with the extent to which power demand of the concerned States is likely to be fulfilled;
- (e) whether any financial assistance is being provided by the Union Government for the said purpose; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PMUSH GOYAL)

(a) : After the enactment of Electricity Act, 2003 Techno Economic Clearance of Central Electricity Authority (CEA) is not required for setting up of Thermal Power Projects. As such no proposal for expansion of thermal project has been received in CEA. In case of Hydro Projects also, no proposal for expansion of project has been received in CEA.

(b) to (f): Does not arise.